

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013 Pt./1536/A

From :- Shri Saptarshi Garg
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Smti Panchali Shyam, Chief Judicial Magistrate,
cum In-charge, District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 17 March, 2022.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. CJM/DH/2022/1098/Estt. Dated 16.03.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 17.03.2022 till the morning of 21.03.2022**, as prayed for. The Addl. Chief Judicial Magistrate, Dima Hasao, in her absence SDJM (S), Dima Hasao, in her absence Shri Sahidulla Ahmed, JMFC, Dima Hasao, in his absence Shri Rishi Jain, JMFC, Dima Hasao shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013 Pt./1537/A, dated , 17-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)